

(b) whether the planners are unable to suggest a place for this purpose; and

(c) the time by which a decision is likely to be taken in the matter?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) and (b) Though the proposal for installation of a Statue of Gandhi has been under consideration of the Government for the last three decades, the statue could not be installed primarily due to the problem in selecting a suitable site acceptable to all for installing the statue. In a writ petition filed by Conservation Society of Delhi and another, Delhi High Court has granted an interim stay restricting the Government from altering/removing/demolishing the Canopy/Chhatra at the India Gate roundabout renamed as August Kranti Udyan.

(c) It is not possible to indicate the likely time for taking a decision in the matter as the matter is still sub-judice before Delhi High Court. Final decision in the matter can be taken only after the disposal of the pending writ petition by Delhi High Court.

Train Between Jalandhar and Jajjon

3056. SHRI SADASHIV RAO DADOVA MANDLIK : Will the Minister of RAILWAYS be pleased to state :

(a) whether service of the local train linking Jalandhar to Jajjon has been reduced to only one time a day instead of three times :

(b) if so, the reasons therefor;

(c) whether the Government are aware that hundreds of devotees come to Dera Sant Charan Dass and Shahtalyee in Jajjon through this train; and

(d) if so, the alternative measures taken/proposed to be taken by the Government for the benefit of hundreds of these devotees and general people?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) Does not arise.

(c) Yes Sir.

(d) Does not arise. Existing services are considered adequate.

Water Supply Scheme

3057. SHRI VENKATARAMI ANANTHA REDDY : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the Government of Andhra Pradesh had sent any proposal for taking up water supply scheme with the assistance of overseas Economic Cooperation Fund of Japan;

(a) if so, the details therefor;

(c) the places proposed to be covered under the above schemes; and

(d) if so, the details thereof;

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) No, Sir. No such proposal has been received with regard to Rural Water Supply in Andhra Pradesh.

(b) to (d) Do not arise.

Tokenless System For Sonarpur-Canning Line

3058. SHRI SANAT KUMAR MANDAL : Will the Minister of RAILWAYS be pleased to state the details of the present status of tokenless system for Sonarpur-Canning line of Sealdah division and its subsequent effects on movement of passenger trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : The work for provision of tokenless block working in Sonarpur-Canning section, Sealdah division of Eastern Railway was kept pending and dropped for synchronising with other activities and the commissioning and stabilization of 18 Ghz Microwave system on this section.

Now that the 18 GHz Microwave system has stabilised on this section, arrangements are being made for introduction of tokenless block system on this section.

The introduction of tokenless block system in this section will bring improvement in train operation.

[Translation]

Transportation of Goods

3059. DR. CHINTA MOHAN :
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of RAILWAYS be pleased to state :

(a) the details of goods stolen, do not reach at their destination and reached late due to the obstructions caused in the transportation by the Railways during the last months;

(b) the number of claims submitted to the Railways during the above period alongwith the amount involved therein; and